Annexure-5 Name of the corporate debtor: Asian Natural Resources (India) Limited; Date of commencement of liquidation: 09-02-2018; List of stakeholders as on: 04-03-2024 List of operational creditors (Government Dues)

Details of Claimant Details of claim received Details of claim admitted Amount of any mutual dues, that may be set off Amount or claim under verificatio Amount of claim admitted The Deputy Commissioner of Income Tax 1(1), Indore
The State Tax Officer (4), Surat, The office of Assistant Commissioner of State Tax, Unit 43,72,00,000 43,72,00,000 24-04-2018 3,42,48,731 30-07-2018 9,25,16,39 9,25,16,395 Statutory Dues Central Governmen 8.65 IV, Indore

4 The State Tax Officer (1), The
Assistant Commissioner of State
Tax, Unit-20, Ahmedabad 10-07-2018 15,15,78,102 Statutory Dues 15,15,78,102 14.18 5 The Deputy Commissioner of State Tax CHA VAT -E-002, Chandrapur
6 The Commercial Tax Officer, Audit-1 Bellary
7 Assistant Commissioner of Stat Tax Surat
8 Deputy Commissioner, Customs Division, Jamagar 20-08-2018 4,36,34,86 4,36,34,867 Statutory Dues 20-05-2019 77,96,68 77,96,687 Statutory Dues 0.73 6-07-2019 11,45,45,72 10,95,85,910 Statutory Due No 10.2 49,59,819 27-01-2020 No 2,24,22,941 2,24,22,941 Statutory Dues 2.10 Jamnagar The Deputy Commissioner of 18-08-2021 16,99,89,810 16,99,89,810 No 15.90 1,06,89,73,443 49,59,819 Total 1,07,39,33,262